

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. TA 43 of 97

(CO 10406-w/85)

Date of order : 9.2.98

Present : Hon'ble Mr. Justice S.N.Mallik, Vice-Chairman

Hon'ble Mr. S.Dasgupta, Administrative Member

B. S. MUNSHI

VS

AIR FORCE

This Transferred Application No.43 of 97 arises out of CO 10406-w/85 which has been received from the High Court, Calcutta on transfer. In the Writ Petition the petitioner describes himself as a Permanent Commissioned Officer (Flying Branch) in the Indian Air Force and has sought for certain reliefs against the Union of India respondent No.1, Chief of Air Staff, Air Headquarters, BV, New Delhi as respondent No.2 and others. This Tribunal has no jurisdiction to entertain such application. Accordingly the application along with the records are transmitted back to the Hon'ble High Court, Calcutta forthwith by the Registry by a special messenger.

MEMBER (A).

VICE-CHAIRMAN